to Questions

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State/UT	SFDA	Amount released	MFAL	Amount released
Orissa	29 Bolangir	32.00	26. Cuttack	38 75
	30. Dhenkanal	28.50	27. Kaonjhar	26 00
	31. Ganjam	41.75	-	
Punjab	32. Amritsar-		28. Jullundur	
	Ferozepur	23 15	Kapurthala	13 00
Ŧ	33. Sangrur Patiala	17.00	29. (a) Hoshiarpur	20 00
			(b) Ropar	16 50
Rajasthau	34. Alwar	27.75	30. Aimer	34 40
•	35. Bharatpur	30.00	31. Bhilwara	30 7 <b>7</b>
	36. Udaipur	31.12		
Tamılnadu	37, Madurai	24.00	32. North Arcot	13.58
	38, South Arcot	25 90	33 Salem	18.96
	39, Tirunelvels	16.00		
Tripura			34. <b>Т</b> гірига	13 00
U. P <sup>.</sup>	40. Badaum 🏾 🕺	35 03	35 Ballia	24 50
	41. Fatehpur	45 00	36. Mathura	31.20
	42. Pratap garh	48 00		
	43, Rae Bareli	46.00		
West	44. Dar-			
Bengal	jeeling	42.85	37. Bankura	18.15
	45. Hooghly	19.63	38 Purulia	30.55
	46. west Dinajpur	24.00		
Delhi	•••	•••	39. Delhi	6.00
Goa Daman & Di	и <sub>\</sub> ,	•••	40. Goa	16 7 <b>5</b>
Pondicherry	***	•••	41 Pondicherry	29 85
	TOTAL	1306 23		834.75

#### DISTRIBUTION OF SURPLUS LAND AFTER LAND REFORM LAWS

### \*89. SHRI BHOLA PRASAD : SHRI YOGENDRA SHARMA : DR Z A. AHMAD :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether estimates have been made as to how much surplus land would be available for distribution after the new land reform laws are passed, statewise; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) and (b) No estimates of the surplus area likely to be available could be made as yet The State Governments and the Union Territories have been requested to give us such estimates.

3.1

SLUM CLEARANCE IN MAHARASHTRA

### \*90. SHRI A G. KULKARNI : SHRI S B. BOBDEY : SHRI V.R. PARASHAR :

Will the MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government of India have received any proposal from the Government of Maharashtra for slum clearance in Bombay and other big cities in Maharashtra; and if so, what financial assistance was given to the State Government for the purpose and how much was utilised; and

(b) what is the progress of the two slum clearance projects udertaken by the State Government which were inaugurated by the Prime Minister ?

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIKSHIF). (a) Government of India - -

have not received any such proposal for Slum Clearance. However proposals for environmental improvements in Bombay, Poona and Nagpur have been received and financial assistance of Rs. 290.12 lakhs sanctioned. Information on utilization has not been received from the State Government as yet,

(b) I lay a statement on the Table of the House, which shows the progress of implementation of the two projects in Maharashtra which were inaugurated by the Prime Minister.

# STATEMENTS

# I. Western Express highway slum clearance scheme

An area of about 254 acres is involved in the scheme, out of which about 76 acres belong to the various Ministeries of the Government of India and about 84 acres belong to the private parties. The question of transfer of Central Government land to the Government of Maharashtra has not been settled yet. Action for acquisition of private land has been initiated.

2. In consultation with HUDCO, the Maharashtra Housing Board decided to implement the scheme in phases Accordingly, the Board forwarded to HUDCO Part I Phase I of the Scheme for approval and assistance on 14th August, 1971. HUDCO communicated its approval on 12th October, 1971 and agreed to give a loan of Rs. 3.15 crores for this scheme in instalments on the basis of the progress of work. The first instalment of Rs. 28 lakhs was drawn by the Maharashtra Housing Board on 4th November, 1971.

 $\gamma$  3, Part I Phase I of the scheme, covering three different pieces of land, contemplated :--

(a) Development of 27.55 acres of land;

(b) Disposal of 5 arces of land for commercial purposes; and

(c) Construction of 880 units for sale to middle incoms groups and 50

tnements for renting out to slum dwellers.

Owing to difficulties in getting possession of some of the land, the Maharashtra Housing Board are proposing to proceed with the scheme with reference to the lands actually available. Accordingly the scheme may now be revised as follows :

(a) Development of 19.55 acres of land;

(b) Disposal of 5.5 arces of land for commercial purposes; and

(c) Construction of 395 MIG tenements and 1155 S.C.S. tenements.

Meanwhile the Housing Board has completed the work of filling of an area of about 13 acres and the expenditure incurred on the work up to the end of September, 1972 was Rs. 9.56 lakhs, out of Rs. 28 lakhs advanced by HUDCO. Further funds will be released depending on the utilization of the first instalment.

### II. Slum improvement scheme at S. No. 107—Chakala, Andheri (East) Bombay

The progress, as reported by the Governmeni of Maharashtra, is as under :

		Amenities envisaged	
(1)	Water Taps	4	4
(ii)	W.C. seats	44	*20
(iii)	Street light pole	18	18
(iv)	Road, path M2	ways 483	531
(v)	Drainage R	MT 400	360

\*The work on the 24 seats could not be started for want of land.

#### WORKING OF THE SANGEET ATAK AKADEMI

## 149. SHRI LOKANATH MISRA : DR. BHAI MAHAVIR : SHRI N. R. CHOUDHURY : SHRI HABIB TANVIR :

Will the Minister of CULTURE be pleased to state :